

[फा. सं. ए-41011/03/2024-प्रशा.7]

अशोक कुमार सिंह, अवर सचिव

New Delhi, the 26th September, 2024

G.S.R. 135.—In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the Ministry of Finance, Income-Tax Department Stenographer Grade-I Group 'B' non-gazetted post Recruitment Rules, 2005, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules to regulate the method of recruitment to the post of Stenographer Grade-I in the Central Board of Direct Taxes, Department of Revenue, Ministry of Finance, namely:-

1. Short title and commencement. -(1) These rules may be called the Ministry of Finance, Department of Revenue, Central Board of Direct Taxes, Stenographer Grade-I (Group 'B' Post), Recruitment Rules, 2024.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and level in pay matrix.—The number of the said post, its classification and level in the pay matrix attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. Method of recruitment, age-limit, other qualifications, etc.—The method of recruitment, age-limit, qualifications and other matters relating to the said post shall be as specified in columns (5) to (13) of the said Schedule.

4. Disqualification. — No person, -

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax .—Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving .— Nothing in these rules shall affect reservation, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, other backward classes, Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE

Name of post.	Number of post.	Classification.	Level in pay matrix.	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
Stenographer Grade-I.	3860* (2024) *Subject to variation dependent on workload.	General Central Services, Group 'B', Non-Gazetted, Ministerial.	Level-6 in the pay matrix (Rs.35400 – 112400).	Selection Post

Age-limit for direct recruits.	Educational and other qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Two years.

Method of recruitment whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies to be filled by various methods.	In case of recruitment by promotion or deputation/absorption, grades from which promotion or deputation/absorption to be made.
(10)	(11)
Forty per cent. by deputation; and Sixty per cent. by promotion failing which by deputation.	Promotion: Stenographers Grade-II in Level-4 in the pay matrix (Rs.25500-81100) with ten years' regular service in the grade. Note 1: The eligibility service for promotion to the post of Stenographer Grade-I shall continue to be five years for persons holding the feeder posts i.e. Stenographer Gr. II, Level-4 on regular basis on the date of notification of these rules. Note 2: Promotion to the grade of Stenographer Grade-I shall be made region wise. Note 3: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their senior would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation: Officers holding the post of Stenographer under the Central Government,- (i) holding analogous post on regular basis in the parent cadre or department; or (ii) with ten years' regular service in Pay Level-4 in the pay matrix (Rs.25500-81100) or equivalent. Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion. Note 2: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation shall ordinarily not exceed three years. Note 3: The maximum age-limit for appointment by deputation shall be not exceeding fifty -six years as on the closing date of receipt of applications.

If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(12)	(13)
Group 'B' Departmental Promotion Committee (for considering promotion) consisting of :- 1. Principal Commissioner of Income Tax or Commissioner of Income Tax nominated by the Principal Chief Commissioner of Income Tax (Cadre Controlling Authority) - Chairperson;	Consultation with the Union Public Service Commission is not necessary.

2. Additional Commissioner or Joint Commissioner of Income Tax (Headquarters) to be nominated by the Principal Chief Commissioner of Income Tax (Cadre Controlling Authority) - Member; 3. Local Additional Commissioner or Joint Commissioner of Customs and Central Excise Department/Central Goods and Services Tax - Member; 4. Officer not below the rank of Additional Commissioner or Joint Commissioner of Income Tax other than Additional Commissioner or Joint Commissioner of Income Tax (Headquarters) - Member. Group 'B' Departmental Confirmation Committee (for considering confirmation) consisting of :- 1. Principal Commissioner of Income Tax or Commissioner of Income Tax nominated by the Principal Chief Commissioner of Income Tax (Cadre Controlling Authority) - Chairperson; 2. Additional Commissioner or Joint Commissioner of Income Tax (Headquarters) to be nominated by the Principal Chief Commissioner of Income Tax (Cadre Controlling Authority) - Member; 3. Local Additional Commissioner or Joint Commissioner of Customs and Central Excise Department/Central Goods and Services Tax - Member; 4. Officer not below the rank of Additional Commissioner or Joint Commissioner of Income Tax other than Additional Commissioner or Joint Commissioner of Income Tax (Headquarters) - Member.	
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[F. No. A-41011/03/2024-Ad.VII]

ASHOK KUMAR SINGH, Under Secy.

उत्तर पूर्वी क्षेत्र विकास मंत्रालय
(पूर्वोत्तर परिषद सचिवालय, शिलांग)
 नई दिल्ली, 7 मई, 2024

सा.का.नि. 136.—राष्ट्रपति, संविधान के अनुच्छेद 309 के परंतुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए और पूर्वोत्तर परिषद सचिवालय स्टाफ कार ड्राइवर (वर्ग 'ग' पद) भर्ती नियम, 2004 को जहां तक उनका संबंध स्टाफ कार ड्राइवर (विशेष ग्रेड) के पद से है, उन बातों के सिवाए अधिक्रांत करते हुए, जिन्हें ऐसे अधिक्रमण से पहले किया गया है या करने का लोप किया गया है, उत्तर पूर्वी क्षेत्र विकास मंत्रालय, पूर्वोत्तर परिषद सचिवालय, शिलांग में स्टाफ कार ड्राइवर (विशेष ग्रेड) के पद पर भर्ती की पद्धति का विनियमन करने के लिए निम्नलिखित नियम बनाते हैं, अर्थात्:-

1. **संक्षिप्त नाम और प्रारंभ.** - (1) इन नियमों का संक्षिप्त नाम पूर्वोत्तर परिषद सचिवालय, शिलांग, स्टाफ कार ड्राइवर (विशेष ग्रेड), समूह 'ख' पद (अराजपत्रित) भर्ती नियम, 2024 है।